

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
The 20th JULY, 2022

No. 140 A: the Judicial Officers named in Column no. 02 are transferred/ posted as Judicial Magistrate at the places mentioned against their names given in Column no. 03 of the table below;

Also in exercise of powers conferred under sub-section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Court has been pleased to confer the powers of Judicial Magistrate 1st class, with immediate effect, upon the Judicial officers named in Column no. 2 for the Districts mentioned against their names, given in Column no. 3 of the table below;

Further, in exercise of powers conferred under sub-section 3 (a) of Section 12 of the said Criminal Procedure Code, these officers are also designated as **Sub-Divisional Judicial Magistrates**, with immediate effect, for the Subdivision noted against their respective names in "(c)" of Column no. 3 of the said table.

Sl. No.	Name of the officer with designation and present place of posting	(a) Station transferred/ posted to (b) Name of the Judgeship (c) Name of the Sub-division	Designation of the officers after vesting the powers of SDJM & others
01	02	03	04
1.	Mr. Amit Khanna, J.M.-cum-Addl. Civil Judge (Jr. Div.), Garhwa	(a) Nagar Untari (b) Garhwa (c) Nagar Untari	S.D.J.M.-cum-Judge I/c, Garhwa (Nagar Untari)
2.	Mr. Amit Akash Sinha, J.M.-cum-Judge I/c, Seraikela-Kharsawan	(a) Chandil (b) Seraikela-Kharsawan (c) Chandil	S.D.J.M.-cum-Judge I/c, Seraikela-Kharsawan (Chandil)

By order of the Court,
Sd/- Mohammad Shakir
Registrar General

Memo No. 2611 /Apptt

Dated Ranchi the 20th July, 2022

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette & uploading the same to the official website of this Court / the concerned Principal District & Sessions Judges for information and communication to the Officers concerned.

() – For concerned PDJs & JC


Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 20TH JULY, 2022

No. 141A: The Officers named in Column No. 02 are transferred/ posted as Registrars/ Judges In-charge, Civil Courts, at the places mentioned against their respective names in Column no. 03 of the table below, to do the administrative duties in those Judgeships :-

Sl No.	Name of the officer with designation and present place of posting	Station where duties are to be performed	Designation of the officers after designated as Registrar & others
01	02	03	04
1.	Mr. Sushil Kumar Pingua, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M., J.J. Board, Seraikela-Kharsawan	Seraikela-Kharsawan	S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M., J.J. Board-cum-Judge I/c, Seraikela-Kharsawan
2.	Mr. Amit Khanna, J.M.-cum-Addl. Civil Judge (Jr. Div.), Garhwa	Nagar Untari (Garhwa)	S.D.J.M.-cum-Judge I/c, Nagar Untari (Garhwa)
3.	Mr. Amit Akash Sinha, J.M.-cum-Judge I/c, Seraikela-Kharsawan	Chandil (Seraikela-Kharsawan)	S.D.J.M.-cum-Judge I/c, Chandil (Seraikela-Kharsawan)

By order of the Court,
Sd/- Mohammad Shakir
Registrar General

Memo No. 2612 /Apptt

Dated Ranchi the 20th July, 2022

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette & uploading the same to the official website of this Court / the concerned Principal District & Sessions Judges / Judicial Commissioner, Ranchi for information and communication to the Officers concerned.

() – For concerned PDJs.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE July, 2022

No. 142 A: In exercise of the powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court has been pleased to confer upon the Officers, named in Column No. 2 of the table given below, the powers of a Judicial Magistrate of the 1st Class for the District noted against their names in Column No. 3 of the table.

Further, in exercise of the powers conferred under Sub Section (2) of Section 12 of the Criminal Procedure Code, the Officers named in Column No.2 are also appointed as **Additional Chief Judicial Magistrate** for the District mentioned against their names and to vest them with all the powers of a Chief Judicial Magistrate under the Criminal Procedure Code, 1973 (Act 2 of 1974), or under any other law for the time being in force as the High Court may direct, which they will exercise only in the District/Subdivision mentioned against their names in Column No.4.

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the District	Name of the Subdivision
1	2	3	4
1.	Mr. Arbind Kachchap, Civil Judge (Sr. Div.), Daltonganj [UOT to Nagar Untari Sub-Division as Civil Judge (Sr. Div.)]	Garhwa	Nagar Untari
2.	Mr. Ravi Prakash Tiwari, Civil Judge (Sr. Div.), Ramgarh [UOT to Chandil Sub-Division as Civil Judge (Sr. Div.)]	Seraikela-Kharsawan	Chandil

By Order/-
Sd/-Mohammad Shakir
Registrar General

MEMO. NO. /APPTT. DATED RANCHI, THE July, 2022

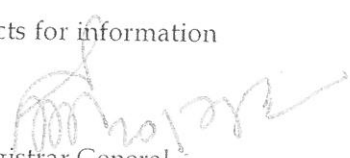
Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

Sd/- Mohammad Shakir

MEMO. NO. 2614 /APPTT. DATED RANCHI, THE 26th July, 2022

Registrar General

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / all the concerned Principal District & Sessions Judges for information and communication to the Officers concerned/ Dy. Commissioners and Superintendent of Police of the concerned Districts for information and necessary action.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

THE 20th July, 2022

No. 143 A : The Civil Judges (Senior Division) named in Column No. (2) of the table given below are appointed as Civil Judges (Senior Division)-I in the Judgeships to be stationed ordinarily at the places mentioned in column No. (3) of the table.

As indicated in Column No. (4), the Civil Judges (Senior Division)-I is also vested with the powers of a Judge of a Court of Small Causes with the necessary pecuniary and territorial jurisdiction for the trial of suits cognizable by such a Court.

The powers vested as per Column No. (4) should not, however, be exercised by the Officers concerned unless they are published in the Jharkhand Gazette or the District Gazette.

Sl. No.	Name of the Officers with Designation and present place of posting (with Judgeship) [UOT/UOP/ on promotion, if any]	a) Designation at the new station b) Place where the officer is to be ordinarily stationed at c) Name of the judgeship in which appointed on transfer	Special powers with which the officer is vested at the new station.
(1)	(2)	(3)	(4)
1.	Mr. Arbind Kachchap, Civil Judge (Sr. Div.), Daltonganj [UOT to Nagar Untari Sub-Division as Civil Judge (Sr. Div.)]	a) Civil Judge (Sr. Division) b) Nagar Untari c) Garhwa	S.C.C. powers of Rs.1500/- within the local limits of Nagar Untari Munsifi
2.	Mr. Ravi Prakash Tiwari, Civil Judge (Sr. Div.), Ramgarh [UOT to Chandil Sub-Division as Civil Judge (Sr. Div.)]	a) Civil Judge (Sr. Division) b) Chandil c) Seraikela-Kharsawan	S.C.C. powers of Rs.1500/- within the local limits of Chandil Munsifi

By Order/-
Sd/- Mohammad Shakir
Registrar General

MEMO. NO. /APPTT. DATED RANCHI, THE July, 2022

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

Sd/- Mohammad Shakir
Registrar General

MEMO. NO. /APPTT. DATED RANCHI, THE July, 2022

Copy forwarded to the concerned Principal District & Sessions Judges for information and communication to the Officers.


The concerned Principal District & Sessions Judge is requested to see that the notification is published in the District Gazette within the time prescribed as per Court's letter No.7988-8020 dated 11.06.1986.

Sd/- Mohammad Shakir
Registrar General

MEMO. NO. 2617 /APPTT. DATED RANCHI, THE 20th July, 2022

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Dy. Commissioners of the concerned District for information and necessary action.

(The Dy. Commissioner is requested to get the notification published in the District Gazette within a fortnight from the receipt of this order).


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 20th July, 2022

No 144 A: The officers named in Column No.2 are transferred and posted as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at places as mentioned in Column No.3 of the table given below with immediate effect:-.

Sl. No	Name of the officers with designation and present place of posting (with Judgeship / Department) *Not in order of Seniority	a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.
1	2	3
1.	Mr. Arbind Kachchap, Civil Judge (Sr. Div.), Daltonganj	a) Civil Judge (Senior Division) b) Nagar Untari c) Garhwa
2.	Mr. Ravi Prakash Tiwari, Civil Judge (Sr. Div.), Ramgarh	a) Civil Judge (Senior Division) b) Chandil c) Seraikela-Kharsawan

By Order/
Sd/-Mohammad Shakir
Registrar General

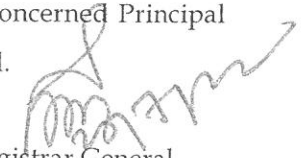
MEMO. NO. /APPTT. DATED RANCHI, THE July, 2022

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

Sd/- Mohammad Shakir
Registrar General

MEMO. NO. 2619 /APPTT. DATED RANCHI, THE 20th July, 2022

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi /all the concerned Principal District & Sessions Judges for information and communication to the Officer concerned.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 20th July, 2022

No. 145/A : The following Officers of the rank of District Judge named in Column No. 2 of the table given below are transferred and posted at the places, as mentioned in Column No. 3 of the table with immediate effect:-

Sl. No.	Name of the Officers with designation and present place of posting	New place of posting on transfer or otherwise
1	2	3
1.	Mr. Manoj Kumar Tripathi, District & Addl. Sessions Judge, Latehar	District & Additional Sessions Judge, Nagar Untari (Garhwa)
2.	Mr. Sachindra Nath Sinha, District & Addl. Sessions Judge, Gumla	District & Additional Sessions Judge, Chandil (Seraikele-Kharsawan)

By order of the Court
Sd/- (Mohammad Shakir)
Registrar General

Memo. No. _____ /Apptt. _____ Dated Ranchi, the _____ July, 2022
File No. XIX(4)/1/10/ Appt

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

Sd/- (Mohammad Shakir)
Registrar General

Memo. No. 2621 /Apptt. _____ Dated Ranchi, the 20th July, 2022
File No. XIX(4)/1/10/ Apptt

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / all the concerned Principal District & Sessions Judges and the Officers concerned for information and needful.


Registrar General